## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6212 ANSWERED ON:15.05.2012 POLICY ON SEWERAGE DISPOSAL Pangi Shri Jayaram

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any policy on the sewerage disposal for small and metropolitan cities including tribal regions of the country;
- (b) if so, the details thereof and the assistance tendered to the States/State Sewerage Boards during each of the last three years, State-wise;
- (c) the details of proposals received from the State Government of Odisha in this regard;
- (d) the present status thereof and the funds allocated/released and utilized for the purpose during the said period; and
- (e) the time by which these pending proposals are likely to be cleared?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)& (b) There is no separate policy made for sewerage disposal in cities or even for tribal regions in the country, however, the Ministry of Urban Development, Govt. of India has launched National Urban Sanitation Policy (NUSP) 2008, which also includes sewage disposal besides other important components of Urban sanitation with the vision that "All Indian cities and towns become totally sanitized, healthy and livable and ensure and sustain good public health and environmental outcomes for all citizens with a special focus on hygienic and affordable sanitation facilities for the urban poor and women". The goals of the policy include Awareness Generation and Behavioral Change, Open Defecation Free Cities and Integrated City Wide Sanitation.

Since the launch of NUSP, 9 States with a total of 87 cities have received lst installment of budgetary provisions from the Ministry of Urban Development, Govt. of India.

The total budgetary allocation for the National Urban sanitation Policy under 11th Five Year Plan was Rs. 52.5 Crores. The allocation for various activities identified under NUSP and the expenditure are as follows:

City Sanitation Plans (CSPs) funded under NUSP

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(Rs in crore)

Name of State Total Sanctioned No. of cities Total Funds Funds Released Amount covered Released 2009-10 2010-11 2011-12

MP 2.55 11 1.28 1.28 - -

Kerala 2.00 20 1.20 0.60 0.60 -

Karnataka 2.50 7 1.50 0.75 0.75 -

Chhattisgarh 0.98 5 0.78 0.29 0.49 -

Maharashtra 2.65 19 1.60 0.80 0.80 -

Odisha 0.88 8 0.52 0.26 0.26 -

UP 1.10 7 0.80 0.33 - 0.47

Uttarakhand 0.29 3 0.09 0.09 - -

Andhra Pradesh 0.33 5 0.26 0.10 - 0.16

Rajasthan 2.48 24 0.74 - - 0.74

Maharashtra 1.50 15 0.45 - - 0.45

TOTAL 17.26 124 9.22 4.50 2.9 1.82
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(c)&(d): So far 8 proposals for consideration under NUSP have been received from Govt. of Odissa for preparation of city sanitation plans namely Bhubaneswar, Cuttack, Behrampur, Sambalpur, Rourkela, Puri, Balasore, Baripada. The funds sanctioned for each of these cities are as under:

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S1. No. Name of the town Amount (in lakhs)
1. Bhubaneswar 15.00
2. Cuttack 15.00
3. Berhampur 10.00
4. Rourkela 10.00
5. Sambalpur 10.00
6. Puri 10.00
7 Balasore 10.00
>8. Baripada 07.50
Total 87.50
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First instalment of 30% amounting to Rs. 26.25 lakhs has been released in March,2010 and 2nd instalment also of 30% amounting to Rs Rs.26.25 lakhs has been released in March,2011. A sum of Rs. 30.21 lakhs has so far been utilized by Govt. of Odisha.
(e) Question does not arise.